

11/9/92
to Appellants/Respondents
on 30/9/92

Q
6/10/92

R.P. No. 176/92 for
order by circulation

Yali
15/10

Notice is issued to
Applicant on 23-10-92

Notice dt. 23/10/92
Served on Applnt./Resp.
on 24.10.92

18
18/11/1992

Recd copy to RP 176/92
from applicant on 18/11/92
18/12/92

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Tribunal's order

Dated : 21.12.92

Mr. V. S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr. L. V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. and
Administrative Member Mr. Priolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Sd/-
(V.D. Leshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A)